

THE GEOGRAPHICAL INDICATIONS OF GOODS (REGISTRATION AND PROTECTION) ACT, 1999 FORM GI – 9		
A	Application for additional protection for certain goods Section 22 (2), rule 77 Fee : Rs.25,000 (See entry No.9A of the First Schedule)	

I (or We) being the registered proprietor of the Geographical Indications in class hereby apply for additional protection under Section 22 (2) of the Act.

The statement of case required to be submitted under rule 77 (1) is enclosed with.

All communications relating to this application may be sent to the following address in India : -

Dated this day of 20

.....
SIGNATURE

B	Application by registered proprietor under section 29 for an addition Or alteration of a Registered Geographical Indication Fee : Rs.300 (See entry No.9B of the First Schedule and footnote below)	
<p>In the matter of Geographical Indication No registered in class</p> <p>Application is hereby made by being the registered proprietors) of the Registered Geographical Indication numbered as above for leave to add or alter the said Geographical Indication in the following particulars, that is to say</p> <p>Five copies of the Geographical Indication as it will appear when altered are filed herewith.</p> <p>A copy of this application and a copy of the Geographical Indication as it will appear when so altered has been published in two leading newspapers circulated in the area (copy enclosed).</p> <p>All communications relating to this application may be sent to the following address in India : -</p> <p>Dated this day of 20</p> <p style="text-align: center;">SIGNATURE</p>		

NAME OF SIGNATORY IN BLOCK LETTERS		
C	Application for extension of time [not being a time expressly Provided in the Act or prescribed by rule) Section 64, rule 83 (1) Fee : 300 (See entry 9C of the First Schedule)	
<p>In the matter of¹</p> <p>I (or we)² being the in the above matter hereby apply for an extension of time of ³ for ⁴ on the following grounds : -</p> <p>All communications relating to this application may be sent to the following address in India : -</p> <p>Dated this day of 20</p> <p style="text-align: right;">..... SIGNATURE NAME OF SIGNATORY</p>		
<i>For instructions please see overleaf</i>		

GI-9C

1. Identify the subject matter.
2. State full name and address.
3. Insert the period of extension required which shall not
4. State the purpose for which extension of time is required.